

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 790 of 2020

IN THE MATTER OF:

Krishna Kumar Sahu & Ors.

...Appellants

Versus

Sai Prasad Properties Ltd.

...Respondent

Present: -

**For Appellants: Ms. Ranjana Roy Gawai, Mr. Avinash Bhati,
Mr. Parvinder and Mr. Vineet Kumar, Advocates.**

For Respondent:

ORDER
(Virtual Mode)

11.01.2021 Similar issue is involved in Company Appeal (AT) (Insolvency) No.582 of 2020 – Axis Bank Ltd. vs. Value Infracon India Pvt. Ltd., in which arguments have been heard in part.

List the instant Appeal along with Company Appeal (AT) (Insolvency) No.582 of 2020 on 1st February, 2021.

**[Justice Bansi Lal Bhat]
The Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

Ash/GC